Pragjyotishpur University Act, 2022

Act No. 46 of 2022
GOVERNMENT OF ASSAM
ORDERS BY THE GOVERNOR
LEGISLATIVE DEPARTMENT : : : LEGISLATIVE BRANCH

NOTIFICATION

The 17th October, 2022

No. LGL.207/2022/14.– The following Act of the Assam Legislative Assembly which received the assent of the Governor of Assam on 10th October, 2022 is hereby published for general information.

ASSAM ACT NO. XLVI OF 2022
(Received the assent of the Governor on 10th October, 2022)
PRAGJYOTISHPUR UNIVERSITY ACT, 2022
AN
ACT

to establish a Private University under the name and style “Pragjyotishpur University” under section 6 of the Assam Private Universities Act, 2007.

Preamble

Whereas it is expedient to establish a Private University under the name and style “Pragjyotishpur University” under section 6 of the Assam Private Universities Act, 2007 and for matters connected therewith or incidental thereto.

It is hereby enacted in the Seventy-third Year of the Republic of India as follows:-

Short title, extent and commencement

1. (1) This Act may be called the Pragjyotishpur University Act, 2022.

(2) It extends to the whole of Assam.

(3) It shall come into force at once.

Establishment of the Pragjyotishpur University

2. (1) For furthering the advancement of learning and prosecution of higher education and research, there shall be established a Private University under the name and style “Pragjyotishpur University” in the State of Assam.

(2) The details regarding name, location, jurisdiction and infrastructure of the said University are mentioned in the Schedule appended to this Act.

Schedule

[See sub-section (2) of section 2]

Details regarding name, location, jurisdiction and infrastructure belonging to the Pragjyotishpur University as envisaged under section 6 of the Assam Private Universities Act, 2007.

1. Name of the University: Pragjyotishpur University (Sponsored by Shankardev Education and Research Foundation) Zoo - Narengi Road, Hatigrah Chariali, Guwahati-24.
2. **Location of the University**: Located at Hajongbari, P.O - Chandrapur under Panbari Mouza, in Kamrup, Metropolitan District within the jurisdiction of Guwahati Sub-Registrar office.

3. **Jurisdiction**: Extending over the State of Assam.

4. **Infrastructure**:
   - (i) Land: 68 Bigha- 3 Katha -0 Lesa of village- Hajongbari, Chandrapur under Panbari Mouza, District of Kamrup, Assam.
   - (ii) Built-up-area (Covered Space): 10,064 SQ .Mtrs. The building consists of 91 Rooms(Classrooms, Office Rooms, Faculty Room, Library Room, Computer Lab, Conference Room, Research Room etc) with Carpet Area of 65000 SQ FT+ Canteen, Pantry in each floor, Open Lounge in each floor, Long Verandahs in each floor, Students Lobby in each floor, Staircases in each floor etc.

5. **Endowment Fund**: Rupees two Crore Five Lacs.

6. **Books and Journals**: 2300 Books with worth more than Rs.10 Lacs.

7. **Furniture and Other Equipments**: Laptops, Computers with Internet Facilities, Xerox Machine, Printer, Furniture’s, Conference Round Table with sound and Projector with worth more than Rs. 20 Lacs.

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**GEETANJALI DAS SAIKIA,**

Secretary to the Government of Assam, Legislative Department, Dispur, Guwahati-6.